

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CHARGE</u>				
1	SPL CASE CBI	100087/2003	CBI EOW MUMBAI Vs P.S. Subramanyam	SPP Adv. S. Priya
<u>HEARING</u>				
2	SPL CASE CBI	100099/2011	The State CBI ACB Vs Venkeba H Gujjal and 3 Ors	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100097/2011	CBI EOW MUMBAI Vs Vijay Nanalal Sheth @ Vanraj Narshi Shah	
4	SPL CASE CBI	100039/2012	The State CBI STF Mumbai Vs Footermal H.Jain and other 3	
5	SPL CASE CBI	100028/2014	The State CBI EOW Vs Anup Vijay Sheth and ors.	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100075/2011	The State CBI EOW MUMBAI Vs Zarina J. Batliwala @ Nargis Divendry and Ors.	
2	SPL CASE CBI	100117/2013	The State CBI EOW Vs Rajesh thanmal Choradia and others	
3	SPL CASE CBI	100118/2013	The State CBI EOW Vs Rajesh Thanmal Choradia and others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100100/1999	CBI EOW MUMBAI Vs Abid Ali Gulam Vohra 7	PP
2	SPL CASE CBI	100100/2012	The State CBI EOW Vs Roshal Electrical company pvt.ltd. and 4 other	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL CASE CBI	100003/2004	CBI EOW MUMBAI Vs Nitesh Sadarangani 2 Oth.	SPP Adv. Sachwani
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100450/2007	State CBI EOW MUMBAI Vs Manoj Ramesh Mehta	SPP
3	SPL CASE CBI	100083/2014	The State CBI EOW Vs Brian Mario Castelino and ors.	
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100112/2014	The State CBI EOW Vs Pushpesh Kumar Prem Prakash Baid and ors.	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100068/2008	State of Maharashtra Vs Lamlesh Jitendra Gandhi Others.	C.B.I.E.O.W.MUM Mr.Bharat
2	SPL CASE CBI	100118/2010	CBI EOW MUMBAI Vs Dinesh Maruti Kadakane and Others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	CRI APPEAL	100613/2011	Jignesh Rajendra Bhatt @MA2014@BA1964 Vs C.B.I.	Law Global
2	CRI APPEAL	100614/2011	Jignesh Rajendra Bhatt n Anr.@MA2015-11@BA1965-11 Vs Central Bureau of Investigation	Law Global
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100001/2017	The State CBI EOW Vs Pragesh Pravanchandra Mehta and others	
